


HIGH COURT OF SIKKIM

**Statement showing Institution, Disposal and Pendency of cases as on
31.10.2017.**

| Cases | Total pendency at the beginning of October, 2017 (Civil - Criminal) | | Institution during the month of October, 2017 (Civil - Criminal) | | Total disposal during the month of October, 2017 (Civil - Criminal) | | Pendency at the end of October, 2017 (Civil- Criminal) | |
|--------------------------------------|------------------------------------------------------------------------|-----------|---------------------------------------------------------------------|-----------|------------------------------------------------------------------------|-----------|-----------------------------------------------------------|-----------|
| | | | | | | | | |
| 1. WRIT PETITION | 85 | -- | 07 | -- | 05 | -- | 87 | -- |
| 2. APPEAL | 21 | 35 | 03 | 03 | -- | 01 | 24 | 37 |
| 3. R.S.A | 05 | -- | -- | -- | -- | -- | 05 | -- |
| 4. F.A.O | 01 | -- | -- | -- | 01 | -- | -- | -- |
| 5. CONTEMPT | 01 | -- | -- | -- | -- | -- | 01 | -- |
| 6. MISC. CASES | -- | 03 | -- | 01 | -- | 02 | -- | 02 |
| 7. MISC. APPEAL | -- | -- | -- | -- | -- | -- | -- | -- |
| 8. TRANSFER PETITION | -- | -- | -- | -- | -- | -- | -- | -- |
| 9. BAIL APPLICATION | -- | 03 | -- | 01 | -- | 04 | -- | -- |
| 10. MAC APPEAL | 07 | -- | -- | -- | -- | -- | 07 | -- |
| 11. REVIEW | 02 | -- | -- | -- | -- | -- | 02 | -- |
| 12. REVISION | 05 | 05 | -- | -- | 02 | -- | 03 | 05 |
| 13. MAT APPEAL | 01 | -- | -- | -- | -- | -- | 01 | -- |
| 14. REVISION U/S 19 OF THE (FAM CT.) | -- | -- | -- | -- | -- | -- | -- | -- |
| 15. LEAVE PETITION | -- | 05 | -- | 02 | -- | 02 | -- | 05 |
| 16. ARBITRATION PETITION/ APPEAL | 01 | -- | 01 | -- | -- | -- | 02 | -- |
| 17. S.A.O. | -- | -- | -- | -- | -- | -- | -- | -- |
| 18. REFERENCE | -- | -- | -- | -- | -- | -- | -- | -- |
| 19. C.O. | 05 | -- | -- | -- | -- | -- | 05 | -- |
| 20. TAX APPEAL | 02 | -- | -- | -- | -- | -- | 02 | -- |
| GRAND TOTAL | 136 | 51 | 11 | 07 | 08 | 09 | 139 | 49 |

* 1(one) WP (C) stands adjourned sine-die.




 DEPUTY REGISTRAR (Jud.)
 High Court of Sikkim
 Gangtok